

Gazette of India dated the  
4th July, 1986.

[Placed in Library. See No.  
LT—2775/86]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—
- (i) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1986 published in Notification No. G.S.R. 378 in Gazette of India dated the 31st May, 1986.
  - (ii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1986 published in Notification No. G.S.R. 380 in Gazette of India dated the 31st May, 1986.
  - (iii) The Indian Police Service (Pay) Second Amendment Rules, 1986 published in Notification No. G.S.R. 408 in Gazette of India dated the 7th June, 1986.
  - (iv) The Indian Police Service (Pay) Amendment Rules, 1986 published in Notification No. G.S.R. 409 in Gazette of India dated the 7th June, 1986.
  - (v) The All India Services (Leave) Amendment Rules, 1986 published in Notification No. G.S.R. 411 in Gazette of India dated the 7th June, 1986.
  - (vi) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1986 published in Notification No. G.S.R. 412 in Gazette of India dated the 7th June, 1986.
  - (vii) The Indian Police Service (Pay) Third Amendment Rules, 1986 published in Notification No. G.S.R. 480

in Gazette of India dated the  
28th June, 1986.

- (viii) The All India Services (Study Leave) Amendment Regulations, 1986 published in Notification No. G.S.R. 496 in Gazette of India dated the 5th July, 1986.

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12.08 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Electricity (Amendment) Bill, 1986, which has been passed by the Rajya Sabha at its sitting held on the 22nd July, 1986.”

INDIAN ELECTRICITY (AMEND-  
MENT) BILL AS PASSED BY  
RAJYA SABHA

SECRETARY GENERAL : Sir, I lay on the Table the Indian Electricity (Amendment) Bill, 1986, as passed by Rajya Sabha.

12.09 hrs.

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

Twentieth Report

SHRI M. THAMBI DURAI (Dharam-  
puri) : I beg to present the Twentieth